

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 225 of 2013

Dated : 5th March, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Moser Baer Clean Energy Ltd.

..... Appellant(s)

Versus

**Central Electricity Regulatory
Commission**

..... Respondent(s)

**Counsel for the Appellant(s):
Counsel for the Respondent(s):**

**Mr. Vishal Anand
Mr. Nikhil Nayyar
Mr. Dhananjay Baijal for R.1**

ORDER

The learned counsel for the Appellant is directed to file the Written Note after serving copy on the other side.

Post the matter for hearing on **10.04.2014**.

**(Rakesh Nath)
Technical Member**
ts/ak

**(Justice M. Karpaga Vinayagam)
Chairperson**